

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.74/Chd/Pb/2017**

In the matter of:

Julka Rice and Oil Mills Ltd. ....Petitioner/Corporate Debtor.

Present: Mr.Jatinder Mohan Julka petitioner in person.

The Hon'ble Member (Judicial) is on official tour, hence  
the matter is adjourned to 13.11.2017.

Sd/-  
Court Officer

October 31, 2017.  
Ashwani